

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1905**  
ANSWERED ON 02.08.2022

**GROWTH IN SOLAR ENERGY MARKET**

1905. SHRI IRANNA KADADI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the rate of growth of India's solar energy market;
- (b) if so, the details thereof, and if not, the reasons therefor;
- (c) the steps taken by Government to encourage investment in the area of renewable energy sector; and
- (d) if so, the details thereof, and if not, the reasons therefor?

**ANSWER**  
**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**  
**(SHRI R.K. SINGH)**

(a)&(b) Solar power installed capacity has increased almost 22 times in the country from 2.63 GW in 2014-15 to 57.71 GW in 2022-23, as on 30.06.2022.

(c)&(d) The Government has taken several steps to promote investment in Renewable Energy including solar energy in the country. These include :

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

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